

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1082/2021

AFJAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

([TO BE TAKEN UP AFTER ITEM NO. 111 I.E. C.A. No. 7318/2019]
IA No. 197926/2019 - EXEMPTION FROM FILING O.T.
IA No. 41186/2023 - GRANT OF BAIL)

WITH

CrI.A. No. 763/2021 (II)

(IA No. 17795/2020 - EXEMPTION FROM FILING O.T.)

Date : 26-04-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s) Mr. S.R. Singh, Sr. Adv.
 Mr. Sushant Kumar Yadav, Adv.
 Mr. Ajay Yadav, Adv.
 Mr. Prateek Yadav, Adv.
 Mr. Mangal Prasad, Adv.
 Mr. Gaurav Lomes, Adv.
 Mr. Prithvi Yadav, Adv.
 Mr. Syed Mohammad Muztaba, Adv.
 Mr. Ankur Yadav, AOR

 Mr. Ranjan Nikhil Dharnidhar, AOR

For Respondent(s) Ms. Aparna Bhat, AOR

 Mr. Garvesh Kabra, AOR
 Mr. Manish Raghav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List after two weeks.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)